

13.08 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

- (II) **Need for Expedition Conversion from metre Gauge to broad Gauge of Railway line between Aurangabad-Parbhani to Parli**

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna): The work of conversion from metre-gauge to broad gauge for Manmad-Aurangabad-Parbhani to Parli line was taken into hand but the line has been completed only from Manmad to Aurangabad. The line from Aurangabad-Jalna Parbhani to Parli has been left and put into third phase.

However, the conversion work of Parbhani-Mudhk to Adilabad taken in hand as second phase which is not at all connected with the first phase. Because of the deletion of the work from Aurangabad-Parbhani to Parli, the people from that area unhappy and restless. So, the conversion from Metre-gauge to Broad-gauge of Aurangabad-Parbhani to Parli line should be taken in hand immediately on priority basis.

- (III) **Need to Connect Bharuch, Gujarat by Vayudoot Service**

[*Translation*]

SHRI CHANDUBHAI DESHUMUKH (Bharuch): Sir, I would like to draw the attention of the House towards an important matter under Rule 377.

Bharuch is a very important centre of Gujarat. It has many big industries such as Narmada Fertilizer Factory, Petrochemicals, Narmada Scooter Factory and sugar mills. It boasts of having Asia's biggest industrial estate, rich deposits of Petrol and natural gas and the Narmada Dam. Many people including foreigners visit this area but there is no Vayudoot service to this place. This is an obstacle to the commercial activities in Bharuch district. There is an old aer-

odrome located in an area of 150 acres of land in the Rajpipla city in Bharuch district. I request the Government to introduce a weekly Vayudoot service for connecting Gujarat by utilizing this aerodrome

- (IV) **Need to ensure steady supply of yarn at reasonable prices to save powerloom industry in the country particularly in Maharashtra**

[*English*]

SHRI RAM KAPSE (Thane): The power loom industry has to depend upon the open market for its yarn procurement. Before the presentation of Budget i.e. in the month of June and July, 1991, the price of yarn has been increased by 22 per cent. The steep rise in the price of yarn and due to non-availability of yarn, the power loom industry has been adversely affected. In Ichakararyi of Sangli District in Maharashtra State, the production is being restricted to one shift of 12 hours only. If the situation is not controlled the industry faces an imminent danger of closure. Government is, therefore, requested to take suitable measures to ensure the steady supply of yarn at reasonable prices.

- (V) **Need to Run Another Express train between Haldibari and Sealdah**

SHRI JITENDRA NATH DAS (Jalpaiguri): Sir, I beg to draw the attention of the Government to the fact that it is a long standing demand of the people of the North Bengal for a fast /express train from Haldibari to Sealdah. It is a very old and important route. Jalpaiguri, Siliguri are very important business centres. People have often to come to Calcutta. The number of passengers is increasing day by day. At present, only one express train, Darjeeling Mail, runs between New Jalpaiguri to Sealdah. It fails to accommodate all the passengers. I have come to know that infrastructure of Haldibari Station has already been increased. I request the Government to take steps to run another

express train between Haldibari and Seal-dah.

(vi) Need to Enact Legislation for the welfare of farm Labourers

[*Translation*]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Sir, India is a big agricultural country. There is a large population of farm labourers who lead a very miserable life. The main reasons for this are lack of proper wages and prevailing diseases like cancer, paralysis, T.B. Cholera etc. As no facilities are available from the farm-owners, the poor people die. There are laws for the welfare of the industrial and mine workers. On similar lines, a law for providing medical and old age care facilities to the farm labourers should also be enacted.

I request the Government to enact a law for providing facilities to farm labourers.

(vii) Need to Install low power T.V. Transmitters at Sujapur Tihara, Awah Devi etc.

PROF. PREMDHUMAL (Hamirpur): Sir, Himachal Pradesh is a hilly and backward state. Doordarshan and Akashvani are the strong means of dissemination of information and education. Sujapur Tihara, Nadaun in Hamirpur district and many areas of Una district are not able to receive Doordarshan Programmes. Several letters have been written to the Ministry demanding a low power transmitter at Sujapur Tihara and Solah Singhi Dhar but nothing has been done in this direction.

Therefore, I request the Information and Broadcasting Ministry to set up a low power transmitter at Sujapur Tihara, Awah Devi, Solah Singhi Dhar and Khudian. This will enable lakhs of people in the area to watch Doordarshan programmes.

Besides this, the Akashvani centre being constructed at Hamirpur should also be

completed at an early date.

(viii) Need to open Girls Schools in Sarguja District, Madhya Pradesh for proper Education of Scheduled Castes and Scheduled Tribe Girls

SHRI KHELSAI SINGH (Sarguja): Sir, Sarguja is an adivasi predominant area in the eastern part of Madhya Pradesh. In the absence of adequate number of girls schools, girls belonging to the adivasis, harijans and backward classes are being deprived for educational facilities. Due to this reason the number of educated women in the district is very low. The poor people are not able to provide education to their daughters beyond fifth class.

Therefore, it is requested that the Government should set up pre-middle schools between 2-3 villages higher secondary schools in each development block and also a girls hostel for SC/ST girls.

(ix) Need to Provide Adequate funds to meet the situation caused by Floods in Various Parts of Karnataka

[*English*]

SHRI H.D. DEVEGOWDA (Hassan): Yesterday I had given a statement to be read, under Rule 377 which was postponed to today.

MR. DEPUTY-SPEAKER: Were you absent yesterday?

SHRI H.D. DEVEGOWDA: I was present, but it was postponed to today.

MR. DEPUTY-SPEAKER: Did the Speaker give you permission to read it today?

MR. H.D. DEVEGOWDA: Yes.

MR. DEPUTY-SPEAKER: Then, you may read it.